

(c) what steps have been taken to arrest any further fall in the revenues?

The Minister of Finance (Shri Morarji Desai): (a) to (c). The collections from all the direct taxes up to the end of July 1962 were Rs. 50.25 crores as compared with 54.50 crores in 1961-62. The collections during the first four months of the year are no guide to the probable collections of the whole year. The difference of 4.25 crores in the first four months has been more than made up in the subsequent months.

Sheet Cutting Scrap

199. Shri Yashpal Singh: Will the Minister of Steel and Heavy Industries be pleased to state:

(a) the names of the furnaces and foundries consuming No. 1 Sheet Cutting Scrap;

(b) the quantity of No. 1 Sheet Cutting Scrap consumed by such furnaces and foundries in 1955 to 1961, yearwise; and

(c) the source through which the furnaces and foundries obtained their requirements of No. 1 Sheet Cutting Scrap?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): (a) to (c). The information is being collected and will be shortly placed on the Table of the House.

Kalyan Samitis in Government Colonies, Delhi

200. Shri Yashpal Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether Government have started Griha Kalyan Kendras in different Government colonies in Delhi;

(b) if so, how many have been started so far; and

(c) the reasons for the same?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes.

(b) 41.

(c) To provide the womenfolk of Central Government employees an opportunity to spend their leisure time in a useful manner, by giving them training in cutting, stitching, embroidery, home science, etc.

Singareni Collieries

201. Shri Laxmi Dass: Will the Minister of Mines and Fuel be pleased to state:

(a) the amount given to Andhra Pradesh till now by the Central Government to develop the Singareni Collieries out of the provision of Rs. 3.5 crores made for 1962-63;

(b) whether Government are giving Rs. 3.5 crores to Singareni Collieries as share capital;

(c) if so, in what proportion and at what percentage; and

(d) what is the rate of interest at which Government will give Rs. 25 lakhs to the Government of Andhra Pradesh for developing Singareni Collieries?

The Minister of Mines and Fuel (K. D. Malaviya): (a) and (b). Provision has been made to give financial assistance to the Singareni Collieries Company limited and not to the Andhra Pradesh (Government) during the year 1962-63 as under:—

	Rs. lakhs
Purchase of Shares of the Singareni Collieries Company Limited	325
Loan to the Singareni Collieries Company Limited	25
TOTAL	350

No amount has so far been paid to the Singareni Collieries Company during the current year. The Company has asked for the entire amount to be paid as loan and the matter is under Government's consideration.

(c) and (d). The usual ratio between share capital and loan for the

public sector undertakings is 1:1 and it is intended to apply that to the Singareni Collieries Company as well. The rate of interest that the Government of India charges from public sector undertakings varies from 5 to 6 per cent., depending on the duration of the loan. The same principle will apply for any loans to the Singareni Colliery Company.

राष्ट्रीय एकता परिषद्

२०३. { श्री प्रकाशबीर शास्त्री :
श्री स० मो० बनर्जी :
श्री उमा नाथ :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) राष्ट्रीय एकता परिषद् के कार्यों में अब तक क्या प्रगति हुई है; और

(ख) कुल मिला कर अब तक कितनी बैठकें इस की हुईं और कितने संगठनों का साक्ष्य परिषद् को प्राप्त हुआ;

(ग) परिषद् अपना निर्णय कब तक सरकार को दे सकेगी; और

(घ) परिषद् की बैठकों पर अब तक कुल मिला कर कितना व्यय बैठा है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री दातार) (क) से (घ). एक विवरण सभा पटल पर रख दिया गया है।

[See Appendix I, annexure No. 22].

I.A.S. Special Recruitment

204. Shrimati Savitri Nigam: Will the Minister of Home Affairs be pleased to state the total number of persons recruited to the I.A.S. under the Emergency Recruitment Scheme?

The Minister of State in the Ministry of Home Affairs (Shri Datar): 273 persons were appointed to the I.A.S. under the I.A.S. (Special Recruitment) Scheme, 1956 from the State Services and the Open Market.

Contraband Trade in Opium and Cocaine

205. Shrimati Savitri Nigam: Will the Minister of Finance be pleased to state:

(a) whether Government are aware that carrier pigeons have been employed in the contraband trade of opium and cocaine; and

(b) whether a very large quantity of opium has been seized in September, 1962?

The Minister of Finance (Shri Morarji Desai): (a). The Government of India have no information regarding the use of carrier pigeons in the contraband trade of opium and cocaine except a news item appearing in a newspaper.

(b) Information so far received indicates that a quantity of 576 kilograms of opium was seized during September, 1962.

Delhi Magistrates

206. Shrimati Savitri Nigam: Will the Minister of Home Affairs be pleased to state the number of cases involving sections 107 and 158 of Cr.P.C. in which more than ten dates have been given by the Delhi Magistrates in 1961-62?

The Minister of State in the Ministry of Home Affairs (Shri Datar): Perhaps the reference is to section 151 Cr.P.C. and not 158 Cr.P.C. The number of cases pending under section 107/151 Cr. P.C. in which more than ten dates have been given in 1961-62, is 752.

Industrial Loans

207. Shrimati Savitri Nigam: Will the Minister of Home Affairs be pleased to state the total amount of industrial loans disbursed amongst the people of Andamans and Nicobar during 1960-61 and 1961-62?

The Minister of State in the Ministry of Home Affairs (Shri Datar): Industrial loans of Rs. 10,000 and Rs. 5,000 were disbursed during 1960-61 and 1961-62 respectively.